

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).4174/2006

JAPANI SAHOO

Petitioner(s)

VERSUS

CHANDRA SEKHAR MOHANTY

Respondent(s)

(With office report )

Date: 26/03/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Suresh Chandra Tripathy,Adv.

For Respondent(s)

Mr. Janaranjan Das,Adv.

Mr. Swetaketu Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matter before the Hon'ble Court.

(B. Sudheendra Kumar)

Registrar

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